

(a) whether the World Bank assistance being provided to the multi-purpose mini-mate Hasdeo-Bango project of Madhya Pradesh has been withdrawn;

(b) if so, when and the reasons thereof;

(c) whether the Union Government propose to provide assistance for the project;

(d) if so, the details thereof and the amount released during 1990-91; and

(e) the target fixed for its completion?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Hasdeo-Bango Project was one of the subprojects of the Madhya Pradesh Major Irrigation Project for which the World Bank credit closed on 30-6-1991. The World Bank had committed an assistance of US \$ 220 millions to the Madhya Pradesh Major Irrigation Project. Of this, an amount of US \$ 195.4 millions was utilised. The World Bank was requested for re-formulation of the project in February, 1991. However, the World Bank did not agree.

(c) and (d). No Central assistance as such is given to the Irrigation Projects. Only grants and loans are released by the Planning Commission for Irrigation Projects under the State Plan. Irrigation projects are planned, formulated and funded by the State Government out of their own plan resources.

(e) The project is expected to spill over to the 9th Plan.

Anpara Thermal Power Station

8785. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the construction work of Anpara 'B' Thermal Power Project, Uttar Pradesh is suspended;

(b) whether the Union Government have expressed its inability to pay its percentage of share of fund have requested the Union Government to provide cent percent funds for the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c). The project is being executed by the UP State Electricity Board with OECF assistance of Yen 100 Billion, Supplier's credit of Exim Bank, Japan of Yen 30 Billion and the balance from rupee resources to be raised by the State Government of UP on account of constraints of resources, 100% of the benefit of external assistance against 70%, as per existing formula, has been passed on to the State Government as additional resources. In addition, a special loan assistance of Rs. 127 crores for the year 1991-92, representing 50% of the resources to be mobilised by the State Government, has been provided to the State Government for the implementation of the above project.

[English]

National Information Council

8786. SHRI LAL K. ADVANI:
DR. A. K. PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press Council of India has urged the government to set up a broad

based National Information Council to chalk out an appropriate media strategy in the country; and

(b) If so, the reaction of the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) A committees of the Press Council of India which went into the problems of the Press in Punjab and Jammu & Kashmir recommended the setting up of a broad based National Information Council which can concert thinking, fashion appropriate policies, monitor trends and provide guidance for worthy initiatives.

(b) The Government considered the recommendations of the Committee of the Press Council of India and did not find the need for setting up of a National Information Council as appropriate institutional machinery already exists in Government for monitoring trends, media reaction and to devise suitable strategies and responses.

[Translation]

Stealing of Materials from Bokaro Steel Plant

8787. SHRI LALIT ORAON: Will the Minister of STEEL be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem appearing in the Hindi daily Deshpran dated February 24, 1992 regarding alleged stealing from BSP;

(b) if so, the facts thereof;

(c) the number of thefts detected in the Bokaro Steel Plant during the last three years and the total amount involved therein; and

(d) the action taken by the Government to prevent recurrence of such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Yes, Sir. The details of the cases of these of steel and other materials from Bokaro Steel Plant during the period 1.1.1991 to 31.12.1991 are as under:—

(i) Total number of cases reported to Police	21
(ii) Total arrests made by CISF	45
(iii) Total value of property stolen	Rs. 5,20,240/-
(iv) Total value of property recovered by CISF	Rs. 5,20,,240/-
(v) Percentage of recovery	100%

(c). The desired information is given below:
